# GOVERNMENT OF INDIA MINISTRY OFRURAL DEVELOPMENT RAJYA SABHA

# **QUESTION NO09.11.2010**

### ANSWERED ON

### DRINKING WATER FACILITY IN UTTAR PRADESH.

Dr.

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Akhilesh Das Gupta

Will the Minister of COALCOALCOALCOALCOALRURAL DEVELOPMENT be pleased to state :-

- (a) whether all the habitations of Uttar Pradesh have been provided potable drinking water under Bharat Nirman Programme of the Government;
- (b) if not the number of habitations in the State which have not been provided with potable drinking water; and
- (c) what steps Government has taken to ensure that all the habitations in the State get potable supply within the time frame prescribed under Bharat Nirman?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT

(MS. AGATHA SANGMA)

(a) to (c): As per the data entered into the Integrated Management Information System (IMIS) by the State Government, at the end of the Bharat Nirman Programme period, all the 2,60,110 habitations in the State, have been covered fully or partially with drinking water supply. However, the State Government has reported in the IMIS that as on 1.4.2010, 2087 habitations have water quality related problems. To tackle this problem, the States have been urged to give priority to sanctioning schemes in the quality affected habitations under the guidelines of National Rural Drinking Water Programme(NRDWP). The State Government of Uttar Pradesh has targeted to cover 2142 water quality affected habitations with potable drinking water supply in 2010-11.